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Title: Introduction of the Constitution (Amendment) Bill, 2015 (*Amendment of Article 148*).

SHRI BAIJAYANT JAY PANDA (KENDRAPARA): I beg to move for leave to introduce a Bill further to amend the Constitution of India.

HON. CHAIRPERSON: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

*The motion was adopted.*

SHRI BAIJAYANT JAY PANDA: I introduce the Bill.

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